## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 1/196/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 8.08.2016

NAME OF THE COMPANY:

Sh. Mukesh Arneja

M/s. Mohindra Stainless Ltd. & Ors

SECTION OF THE COMPANIES ACT: 196 of the Companies Act 2013.

NAME DESIGNATION

REPRESENTATION

1. Ihita Sinvastava Adv

Order

On behalf of the arguing counsel Mr. Saurabh Kalia, a request for adjournment has been made on the ground that he is out of station.

2. List for argument on 3.10.2016

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

Dated 8th Aug 2016 (A.K.Arora)